

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/53(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	ALPANA NASKAR VS SUNDARBAN HATCHERY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. N. Paul, Adv. : For Petitioner
Ms. Swati Agarwal, Adv.
Ms. Anusha Nayek, Adv.
Mr. Shiv Shankar Banerjee, Adv.

Mr. Arun Kumar Mishra, Adv. : For Respondent
Ms. Priyanka Bhutoria, Adv.
Mr. Shantanu Mishra, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **5/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)